

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1109

ANSWERED ON:14.07.2004

CONTAINER TERMINAL AT JAWAHARLAL NEHRU PORT TRUST

Meghwal Shri Kailash;Virendra Kumar Shri

Will the Minister of SHIPPING be pleased to state:

(a) whether the Government has received request from certain quarters to stall the award of third container terminal at Jawaharlal Nehru Port Trust;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI T.R. BAALU)

(a) to (c) : Considering the dwindling traffic in bulk commodities and the potential for increased container traffic at Jawaharlal Nehru Port, a decision was taken to redevelop the existing Bulk Terminal in the Port into a container terminal on Build, Operate and Transfer (BOT) basis. Accordingly, global tenders were invited and after going through the bidding process, the Board of Trustees of Jawaharlal Nehru Port Trust (JNPT) approved the proposal to award the contract for the project on BOT basis for a period of 30 years to Maersk A/S-CONCOR Consortium who were the highest bidders quoting a revenue share of 35.503% to the Port Trust, subject to the approval of the Government of India.

2. The Government and the Port Trust have been receiving representations from individuals, Unions/Associations representing labour interests as also certain sections of trade and industry expressing concerns, mainly with regard to protection of labour interests, national security, inadequate revenue share for Jawaharlal Nehru Port Trust and unfair trade practices which the selected private operator may indulge in. After taking into account all relevant factors, the Government has accorded approval, as required under Section 42(3) of Major Port Trusts Act, 1963, to the proposal of JNPT to award the contract for the project to Maersk A/S-CONCOR Consortium and JNPT has issued Letter of Intent to the Consortium on 24.6.2004.